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- (c) The linkages to the power utilities in West Bengal for the quarter October-December, 1995 was 13.45 lakh tonnes per month as compared to 13.90 lakh tonnes/month for the quarter July-September, 1995. There was thus a marginal reduction of 0.3%.
- (d) Some power houses in the country are having less stocks of coal.
- (e) Coal companies are striving to minimise coal production and supply the same to all the consumers including power sector as per the annual plan finalised in consultation with the Planning Commission. Supply of coal to power houses is accorded top-most priority and is monitored regularly by an inter ministerial committee. Corrective action is taken wherever necessary. However, coal can be freely imported and the power houses can supplement their supplies through imports to meet any increase in demand over and above the agreed levels. The option of captive mining is also now available for power generation.

Non Consideration of Demand for Wage-Revision by FCI

2081. SHRI V.P. DURAISAMY: Will the Minister of FOOD be pleased to state:

- (a) whether it is a fact that the FCI Management is not considering the demands of the employees for wage-revision due w.e.f. 1st February, 1992, time bound promotion policy to remove the acute stagnation prevailing among the employees at all levels, precipitating industrial unrest in this organisation which is declared as an essential service organisation; and
- (b) if so, what action Government propose to take for removing the grievances of the employees and stop brewing industrial unrest in FCI?

THE MINISTER OF FOOD (SHRI AJIT SINGH): (a) and (b) The Food Corporation of India Management has proposed to enter into negotiations with the Staff Bodies shortly. The negotiations would inter alia, cover revision of wages of Category III and IV employees on IDA pattern and the demand of the employees for time bound promotion policy.

Identification of items for Import/Export through Ports

2082. SHRI BHAGABAN MAJHI: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have identified the list of items for export and import through Paradip and Gopalpur Ports in Orissa:
- (b) if so, the items selected for export/import through Paradip port;
- (c) which items are selected for Gopalpur Port; and
 - (d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (d) Government does not designate specific cargo for export or import through specific port. The selection of a particular port for export or import of cargo is made by the port users. Paradeep is a major port which mainly handles iron ore, coal, chrome ore and fertilizer besides general cargo. Gopalpur is a minor port under the control of the State Government of Orissa which handles, among other goods, fertilizers.